

439

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.) : DELHI.

ORDER

On attaining the age of superannuation Sh. Dinesh Sharma, Civil Nazir, E.C. 90750 S/o Late Sh. Ram Kishan Sharma posted in Nazarat Branch, Central District, THC, Delhi will retire from Government Service with effect from 31.01.2023 (A/N).

Girish Kathpalla
25.1.23
(GIRISH KATHPALLA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.)
DELHI

No. 8407-8437 /PF/Admn.III/2023

Dated, Delhi the 25 JAN 2023

Copy forwarded for information and necessary action to:-

1. The Personal Office of the Ld. Principal District & Sessions Judge (HQs.), Delhi
2. The Ld. Principal District & Sessions Judge, West District, THC, & North District, Rohini Courts, Delhi
3. The Ld. Administrative Civil Judge, Central District, THC, Delhi
4. The DDO/Assistant Accounts Officer, Accounts Branch, Central District, THC, Delhi with the request to inform the Housing Department in case the official is in possession of government accommodation.
5. The PAO, Central District, THC, Delhi (through Accounts Branch concerned)
6. The A.O. Vigilance & Litigation Branch, Central District, THC, West District, THC, & North District, Rohini Courts, Delhi
7. The Administrative Officer/Branch In charge, Nazarat Branch, Central District, THC, Delhi
8. The Branch In charge, Admn. I, II and III Tis Hazari Courts, Delhi
9. Dealing Assistants- Establishment/P&T, Admn.III, THC, Delhi
10. The Dealing Official, Leave seat, Central District, THC, West District, THC, & North District, Rohini Courts, Delhi
11. Pay Bill Clerk & Service Book Seat official, Central District, THC, Delhi for necessary action.
12. The Dealing Official, Pension Cell, Central District, THC, Delhi
13. Dealing Official Loyer Seat, Tis Hazari Courts, Delhi.
14. The Web-Site Committee, Tis Hazari Courts, Delhi.
15. Recruitment Cell, Tis Hazari Courts, Delhi.
16. Sh. Dinesh Sharma, Civil Nazir, E.C. 90750 S/o Late Sh. Ram Kishan Sharma posted in Nazarat Branch, Central District, THC, Delhi

Anju Bala
25/1/23
(Anju Bala)
Branch Incharge,
Admn. Branch - III
O/o Principal District & Sessions Judge (HQs.), Delhi